

Statement 33: Outstanding Market Loans of State Governments
(As at end-March 2012)

(Amount in ₹ billion)

State	State Development Loans	Power Bonds	Market loans Not Bearing Interest	Compensation Bonds	Total Outstanding Market Loans
1	2	3	4	5	6= 2 to 5
Non-Special Category					
1. Andhra Pradesh	750.9	9.7	—	—	760.6
2. Bihar	201.7	8.3	—	0.2	210.2
3. Chhattisgarh	22.0	1.9	—	—	23.9
4. Goa	30.6	—	—	—	30.6
5. Gujarat	608.0	6.5	—	—	614.6
6. Haryana	210.8	8.1	—	—	218.9
7. Jharkhand	86.3	8.5	—	0.1	94.8
8. Karnataka	307.7	—	—	—	307.7
9. Kerala	382.4	4.6	—	—	387.0
10. Madhya Pradesh	280.4	10.7	—	—	291.1
11. Maharashtra	894.0	4.1	—	—	898.1
12. Odisha	51.1	4.4	—	—	55.6
13. Punjab	345.0	2.5	—	—	347.6
14. Rajasthan	385.5	0.6	—	—	386.1
15. Tamil Nadu	628.3	—	—	—	628.3
16. Uttar Pradesh	778.4	23.5	—	0.4	802.3
17. West Bengal	879.7	7.9	—	—	887.6
Special Category					
1. Arunachal Pradesh	6.6	0.1	—	—	6.7
2. Assam	105.6	3.4	—	—	109.1
3. Himachal Pradesh	101.5	0.3	—	—	101.7
4. Jammu and Kashmir	139.6	6.4	—	—	145.9
5. Manipur	21.2	0.6	—	—	21.8
6. Meghalaya	19.7	0.1	—	—	19.8
7. Mizoram	15.4	0.2	—	—	15.6
8. Nagaland	33.9	0.3	—	—	34.2
9. Sikkim	12.6	0.2	—	—	12.8
10. Tripura	18.6	0.3	—	—	18.9
11. Uttarakhand	83.9	2.3	—	—	86.3
All States	7,401.7	115.4	—	0.8	7,517.9
<i>Memo Item:</i>					
1. Puducherry	23.2	—	—	—	23.2

— : Nil/Negligible.

Note : The outstanding market loans for the undivided States of Bihar, Madhya Pradesh and Uttar Pradesh have been apportioned to the respective newly formed States of Jharkhand, Chhattisgarh and Uttarakhand on the basis of their population ratios.

Source : Reserve Bank records.